

- (a) whether Railway is setting up schools, colleges and Kendriya Vidyalayas on railway land;
- (b) if so, the specifics of this policy;
- (c) the number of such schools and institutions that would be set up in 2010-11;
- (d) whether such institutions would be open to the public; and
- (e) if not, the reasons for not allowing public to get benefits from such institutions?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Ministry of Railways have signed a Memorandum of Understanding (MOU) with Ministry of Human Resource Development for development of educational facilities on Railway premises. A High Powered Working Group consisting of Senior Official from both the Ministries has been constituted for achievement of the objectives of MOU.

(c) Five new Kendriya Vidyalayas to be set up on Railway land have been sanctioned so far by Ministry of Human Resource Development.

(d) Educational facilities would be open to the wards of Railway employees as also for common citizens living in the vicinity.

(e) Does not arise.

Dedicated freight corridor

2237. SHRI TARINI KANTA ROY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the work of Dedicated Freight Corridor is running much behind schedule;
- (b) whether it is also a fact that revised estimated expenditure on this account has shot up to hundred per cent at present over the original estimate; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) No, Sir. Western and Eastern Dedicated Freight Corridors are targeted for commissioning in 2016-2017.

Project activities are being carried out in line with this target.

(b) and (c) The base cost of Western Dedicated Freight Corridor (DFC) from Jawaharlal Nehru Port Trust, near Mumbai to Dadri near Delhi and Eastern DFC from Dankuni to Ludhiana is now estimated at Rs. 42,231 Crores. This excludes escalation, contingency, Public Private Partnership (PPP) element, taxes and interest during construction.

Labour working in railways on contract basis

2238. SHRI TARINI KANTA ROY: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of contract labourers working in Railway, Zone-wise;
- (b) the number of them who are inter-state migrant workers; and
- (c) whether the inter-state migrant workers are getting all benefits according to Inter-State Migrant Workers Act, 1979?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Indian Railways are not directly connected with the engagement of persons by the contractors. Therefore, such figures are not maintained in Railways.

(c) Conditions of Contract in Railways stipulate that the contractor shall comply with all the existing provisions of the applicable labour laws.

Cancellation of trains

2239. SHRI RAJKUMAR DHOOT: Will the Minister of RAILWAYS be pleased to state:

- (a) the number with details of train cancelled during 1st July, 2009 to 30th June, 2010 and the reasons for cancellation;
- (b) the Railways' policy to help passengers having reserved/confirmed tickets for the cancelled trains;
- (c) whether such passengers are given preference for journeys in other trains over the wait listed passengers of other trains; and